

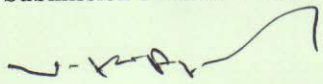
SCHEDULE II		
FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF SUCHETAN EXPORTS PVT LTD.		
RELEVANT PARTICULARS		
1	Name of Corporate Debtor	SUCHETAN EXPORTS PRIVATE LTD.
2	Date of incorporation of Corporate Debtor	19-11-1991
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900MH1991PTC064055
5	Address of the registered office and principal office (if any) of corporate debtor	Patuck Gin & Press Factory, Shrawan Yeshwant Chowk, Kalachoki, Mumbai, Maharashtra - 400033, India
6	Date of Closure of Insolvency Resolution Process	27-04-2019
7	Liquidation Commencement date of Corporate Debtor	12-12-2019
8	Name and registration number of Liquidator	Mr. Vimal Kumar Agrawal IBBI/IPA-001/IP-P00741/2017-2018/11247
9	Address and E-mail of the Liquidator as registered with the Board	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra . E-mail: vimalpagarwal@rediffmail.com
10	Last date for submission of claims	11-01-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal -Mumbai Bench has ordered the commencement of liquidation of the SUCHETAN EXPORTS PRIVATE LTD. on 5th December,2019.

The stakeholders of SUCHETAN EXPORTS P.LTD. , are hereby called upon to submit a proof of their claims,on or before 4th January,2020 to the liquidator at the address mentioned against item 9

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : Vimal Kumar Agrawal
Date and Place : 13-12-2019, Mumbai

